

Division Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th August, 2017, 10.30 A.M

Name of the Company	Surendra Kumar Joshi -Versus- Rei Agro Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DRIPTO MAJUMDAR, Adv. } Corporate debtor DMajumdar
18/8/17

2. KIRAN SHARMA, Pr CS } RESOLUTION
3. KANISHK KHETAN, Adv } PROFESSIONAL
Kiran Sharma
18/8/17


1. Anvita Pandey } operational creditor
Anvita Pandey
18/8/17


ORDER

Ld. Counsels for the RP, operational creditor and the corporate debtor are present.

Ld. Counsel for the RP submitted that he has moved an application for extension of time. RP is directed to remain present in Court in person.

List the matter on 22/08/2017 for arguments along with the IA.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)